

as the hon. Minister stated, did the Ministry consult knowledgeable impartial specialists who could certify that the destroyers were swift, mobile and efficient, capable of attack and counter-attack in times of war and not just old, discarded junks of the British Navy?

Shri Tyagi: These ships are taken over for the purpose of imparting training to our trainees in the Navy. These ships are quite fit and before taking them over, due inspection was made and our experts in India had certified that the ships were worth having.

EDUCATION OF SERVICEMEN'S CHILDREN

*135. **Shri A. K. Gopalan:** (a) Will the Minister of Defence be pleased to state whether the Government of India are aware of the difficulty faced by servicemen in educating their children due to frequent transfers from one linguistic area to another?

(b) Have Government any scheme or proposal to enable the children to continue their studies uninterrupted by the transfer of their parents?

(c) If so, what are the details of the scheme?

The Deputy Minister of Defence (Sardar Majithia): (a) Yes, Sir.

(b) and (c). Yes.

(i) State Governments have been requested to issue instructions to all Government and aided schools to relax the restriction imposed on the admission of children of service personnel during the middle of the terms and to admit them at any time during the year irrespective of the fact whether they have been registered or not.

(ii) State Governments had also been requested to exempt the children of the Defence Service personnel from studying the regional language compulsorily in schools where it is not used as a medium of instruction. The reactions of all the States are not yet known. The Governments of Madras, Mysore, Rajasthan and Travancore-Cochin have already agreed to this.

Shri A. K. Gopalan: May I know, Sir, whether the scheme applies only to the officers' children or to the soldiers' children also?

Sardar Majithia: It refers to all the children including the J.C.Os. and N.C.Os. and other ranks.

Shri Nanadas: May I know, Sir, whether there are any other free boarding schools for the children of the military personnel run by the Defence Department?

Sardar Majithia: There are no such schools but the hon. Member is perhaps referring to the King George's Schools situated at Nowgong, Ajmer, Belgaum, and Bangalore. There you have 150 seats reserved for the children of service personnel and the other 150 seats are reserved for civilians.

Shrimati Renu Chakravarty: May I know, Sir, if the Defence Department has entered into negotiations with the schools not only to allow them to enter a school but also to give them boarding facilities as otherwise it serves no useful purpose?

Sardar Majithia: I have not got the information on that question, but I will certainly make inquiries from schools controlled by the Defence Department and let the hon. Member know.

Shri V. P. Nayar: Could I know the number of children of servicemen who are affected by the transfer of servicemen themselves?

Sardar Majithia: I am afraid, Sir, I haven't got that information.

FAIR WAGES COMMITTEE

*136. **Shri B. C. Das:** (a) Will the Minister of Finance be pleased to state whether the recommendations of the Fair Wages Committee appointed by the Government of India have been implemented in case of workers of Gazipur Opium Factory?

(b) If so, do Government propose to place on the Table of the House a statement showing comparative wage scales of the labourers before and

after the implementation of the recommendations of the Fair Wages Committee?

The Deputy Minister of Finance (Shri A. C. Guha): (a) The Government of India did not appoint any "Fair Wages Committee". Presumably the Member has in mind the Committee set up by the Central Board of Revenue in April 1950 for classification of labour and rationalisation of wages of workmen employed in the Opium Factories in India. The recommendations of this Committee regarding the wages of the workers of the Ghazipur Opium Factory have been implemented.

(b) A statement is laid on the Table of the House. [See Appendix I, annexure No. 47.]

Shri B. C. Das: How do the rates given in the statement compare with the rates in other opium factories?

Shri A. C. Guha: The recommendations of the Committee have been implemented in regard to the Ghazipur Opium Factory: I haven't got the wages of the other factories. I can say that the other factories are too small. The number of labour engaged there is not very much.

Shri B. C. Das: May I know, Sir, whether the recommendations have been implemented in the case of the other factories also?

Shri A. C. Guha: I am not sure. As I have already said, these have been implemented in the Ghazipur Factory and that other factories are very small.

Shri Nanadas: May I know, Sir, whether the Bombay factories will come under the Factories Act? If so, may I know whether the Minimum Wages Act will also apply to these factories?

Shri A. C. Guha: The factories come under the Factory Act but the Minimum Wages Act does not apply to opium factories.

RECRUITMENT OF ASSISTANTS

*137. **Ch. Raghbir Singh:** (a) Will the Minister of Home Affairs be pleased to state whether it is a fact that some direct recruitments in the Assistants grade were made last year?

(b) If so, how many?

(c) What is the basis of their selection?

(d) Is it a fact that direct recruitment is going to be made in the near future?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). There has been no direct recruitment of persons in any Government service either to the permanent or to the regular temporary establishment of the Assistants' grade during 1952. There may have been purely temporary appointments to posts of Assistants on the recommendation of the Employment Exchanges.

(d) There will be no examination for direct recruitment of Assistants during 1953. The question whether there should be one during 1954 has not yet been decided.

CENTRAL DETECTIVE TRAINING SCHOOL, ABU

*138. **Ch. Raghbir Singh:** Will the Minister of Home Affairs be pleased to state whether it is a fact that Government are going to establish a Central Detective Training School at Abu?

The Deputy Minister of Home Affairs (Shri Datar): The matter is under consideration of Government.

DISPLACED PERSONS IN ANDAMANS

*139. **Ch. Raghbir Singh:** Will the Minister of Home Affairs be pleased to state how many families of displaced persons have so far been shifted to the Andamans for settlement?

The Deputy Minister of Home Affairs (Shri Datar): Four hundred and forty-six families of displaced persons have been settled in the Andamans.

Ch. Raghbir Singh: May I know, Sir, how many more families are going to be sent to Andamans?